

ship in Nagaland has been politicalised. This has disgraced that great office. Hon. Home Minister the other day made a statement here that he would make a statement in this August House. But disrespecting the Parliament, this Governor has *suo motu* taken action. (*Interruptions*)

MR. SPEAKER : Can you discuss the Governor's conduct also without giving notice of Substantive Motion ?

(*Interruptions*)

SHRI A. CHARLES : I am only narrating the factual situation.

(*Interruptions*)

MR. SPEAKER : That is over. We have left that.

(*Interruptions*)

SHRI A. CHARLES : I want a categorical statement from the Home Minister on this.

SHRI P. C. CHACKO (Trichur) : The Home Minister should make a statement as to what is happening. (*Interruptions*)

SHRI RAM KAPSE (Thane) : According to Bulletin Part II numbering 873 of March 26th, it was decided that we would be discussing the Demands of the Ministry of Human Resource Development tomorrow. I went to the Publication Counter just now. We have received only two parts as on date. Today they gave us Part III and Part IV.

MR. SPEAKER : You mean the Annual Reports.

SHRI RAM KAPSE : Part I and Part II are not yet received by the Members. We are to discuss it tomorrow. Actually, we have to

study it for five to six days. I think, our Business Advisory Committee may have to reconsider the whole issue whether we can discuss the matter tomorrow or not. I doubt very much about it. (*Interruptions*)

SHRI RAM NAIK (Bombay North) : It is obligatory on the part of the Government to give us the reports. Without the report, how can we discuss it. Kindly direct. (*Interruptions*)

MR. SPEAKER : Now we shall take up papers to be Laid on the Table.

12.54 hrs.

#### PAPERS LAID ON THE TABLE

#### Report of the Committee on Jharkhand Matters

[*English*]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB) : On behalf of Shri S.B. Chavan, I beg to lay on the Table a copy of the Report of the Committee on Jharkhand Matters (English version). [Placed in Library. See No. LT - 1661/92]

**Memorandum of understanding for 1991-92 between the water and power consultancy services (India) Ltd and the Ministry of water Resources**

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATION (SHRI P.V. RANGAYYA NAIDU) : On behalf of Shri Vidyacharan Shukla: I beg to lay on the Table

a copy of the Memorandum of Understanding for the year 1991-92 between the Water and Power Consultancy Services (India) Limited and the Ministry of Water Resources (Hindi and English versions). [Placed in Library. See No. LT-1656/92]

**Annual Report and Review on the Working of National Thermal Power Corporation Ltd., New Delhi for 1990-91 and statement for delay in laying these papers etc.**

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): I beg to lay on the Table

- (1) A copy of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-
  - (i) Review by the Government on the working of the National Thermal Power Corporation Limited, New Delhi, for the year 1990-91.
  - (ii) Annual Report of the National Thermal Power Corporation Limited, New Delhi, for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English Versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-1657/92]

(3) A copy of the Memorandum of Understanding for the year 1991-92 between the National Hydroelectric Power Corporation Limited and the Department of Power, Ministry of

Power and Non-Conventional Energy Sources (Hindi and English versions). [Placed in Library. See No. LT- 1658/92]

**Memorandum of Understanding for 1991-92 between Indian Telephone Industries Ltd and Department of Telecommunications, etc.**

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATION (SHRI P.V. RANGAYYA NAIDU): I beg to lay on the Table—

- (1) A copy of the Memorandum of Understanding for the year 1991-92 between the Indian Telephone Industries Limited and the Department of Telecommunications, Government of India (Hindi and English versions). [Placed in Library. See No. LT- 1659/92]
- (2) A copy of the Memorandum of Understanding for the year 1991-92 between the Hindustan Teleprinters Limited and the Department of Telecommunications, Government of India (Hindi and English versions). [Placed in Library. See No. LT- 1660/92]

12.55 hrs.

**MESSAGES FROM RAJYA SABHA**

[English]

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:-

- (i) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of